

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 137/2010**

**Coram**

1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member
4. Shri M.Deena Dayalan, Member

**DATE OF ORDER: 9.8.2010**

**In the matter of**

Petition under Section 79 (1) (f) of the Electricity Act, 2003 for appropriate directions to NHPC Ltd, for withdrawal of the illegal claim for interest raised in bill dated 5.3.2010 and appropriate directions on the respondent to refrain from raising any such illegal claim.

**And in the matter of**

North Delhi Power Ltd. New Delhi

.. **Petitioner**

**Vs.**

NHPC Ltd., Faridabad

**Respondents**

**ORDER**

This petition has been filed by the petitioner, for appropriate directions to NHPC Ltd. for withdrawal of the illegal claim for interest raised in bill dated 5.3.2010 and for appropriate directions on the respondent to refrain from raising any such illegal claim.

2. During the hearing on 29.7.2010, the petition was admitted and

accordingly, notice was issued to the respondents.

3. The petitioner has filed an affidavit dated 4.8.2010 seeking liberty from Commission to withdraw the present petition without prejudice. It has been submitted that withdrawal of the petition will not cause any harm or prejudice to any person.

4. The prayer of the petitioner is accepted. Accordingly, Petition is disposed of as withdrawn.

sd/-

**(M.DEENA DAYALAN)**  
**MEMBER**

sd/-

**(V.S.VERMA)**  
**MEMBER**

sd/-

**(S.JAYARAMAN)**  
**MEMBER**

sd/-

**(Dr. PRAMOD DEO)**  
**CHAIRPERSON**